

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	-
COMPANY PETITION/APPLICATION NO.	CA NO. 264/252//HDB/2017
NAME OF THE COMPANY	Accender Info Technologies Private Limited
NAME OF THE PETITIONER(S)	Accender Info Technologies Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	Sec 252

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Siri preeti Duggirala	Advocate	7331108705	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

At the request of Ms. Siri preeti Duggirala learned counsel for Petitioner.

Post the case on 13th February 2018.



Member (T)



Member (J)